

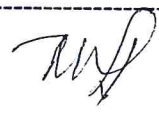

(13)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/122/2018
NAME OF THE PETITIONER(S) : SRI BALASUBRAMANIER SPINNING & WEAVING
MILLS LTD.
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
	R. S. RISHAN	Dy RoC	
	Sri Varshini	Counsel for Petitioner	

ORDER

Counsel for the Applicant present. The Deputy RoC in person present and he is directed to file detailed report. Put up on 02.03.2018 at 10.30 A.M.

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk